

have rehabilitated from the year 1950 to date is as under:

(i) Government/Private service	... 4127
(ii) Vocational/Technical Training	79
(iii) Settled on land colonies	... 475

Of the numbers shown against (i) and (ii) above, it is not possible to state how many belong to the Scheduled Castes. Out of the total number shown against (iii) i.e. land colonies however, it can be stated that 104 belong to Scheduled Castes. The land in question was allotted on 20 years' lease on a nominal annual rent of Rs. 5 per acre.

UNITED NATIONS FUND

*748. **Shri Punnoose:** Will the Minister of Finance be pleased to state:

(a) whether the Special United Nations Fund for Economic Development has been created; and

(b) if so, its programme and the benefits India will derive from it?

The Minister of Finance (Shri C. D. Deshmukh): (a) No, Sir, the proposal is still under consideration.

(b) Does not arise.

PANCHAYAT SYSTEM IN TRIPURA

*749. **Shri Dasaratha Deb:** Will the Minister of Home Affairs be pleased to refer to the reply given to unstarred question No. 450 on the 28th April 1954, regarding the establishment of Village Panchayats in Tripura and state the present position in the matter?

The Deputy Minister of Home Affairs (Shri Datar): The matter is still under consideration.

SCHEDULED CASTES IN CENTRAL SECRETARIAT

*752. **Shri Ramananda Das:** Will the Minister of Home Affairs be pleased to state the number of vacancies re-

served for Scheduled Castes in various grades in the Central Secretariat which lapse each year since the promulgation of the Reservation Orders?

The Deputy Minister of Home Affairs (Shri Datar): The information is being collected and will be placed before the Table of the House as soon as available.

EX-SERVICEMEN

*753. **Shri M. S. Gurupadaswamy:** Will the Minister of Defence be pleased to state:

(a) whether the attention of Government has been drawn to the grievances of ex-servicemen, who are not even in the knowledge of their rights and the sources of relief from the various funds; and

(b) if so, what action is proposed to be taken to publicise this information?

The Deputy Minister of Defence (Sardar Majithia): (a) From time to time the Government receive representations on the individual and collective grievances of ex-servicemen, and suitable action is taken on them.

(b) A pamphlet entitled "Information for the guidance of ex-servicemen and their families" has already been printed in all important languages and is in the process of distribution to ex-servicemen. The English copy of the pamphlet is placed on the Table of the House. [See appendix IV, annexure No. 46].

SECONDARY SCHOOL, ANDAMANS

*754. **Shri T. B. Vittal Rao:** Will the Minister of Education be pleased to state:

(a) whether any decision has been taken to affiliate the Secondary School in Andamans to the Central Board of Secondary Education, Ajmer;

(b) if so, when the affiliation would take effect; and